

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 609/97

Date of order : 5.5.99

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

ASHOKE SHARMA

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. B.C. Sinha, counsel

For the respondents : Mr. S. Choudhury, counsel

O R D E R

Heard 1d. counsel for both the parties. 1d. counsel Mr. B.C. Sinha appearing on behalf of the applicant submits that he is ready ~~for~~ for hearing.

2. It appears that the respondents did not file any reply to the O.A. 1d. counsel Mr. S. Choudhury appearing for the respondents prays for time to file reply.
3. In view of the aforesaid circumstances, last chance to the respdts. is given to file reply. Respondents are directed to file reply within 15 days and to make payment of costs of Rs. 100/- to the applicant. The matter to come up for hearing on 31.5.99.


(D. PURKAYASTHA)
MEMBER(J)

s.m.